## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

## ORDER

In super-session of all earlier orders, the following Judicial Officers are hereby designated as First Appellate Authority and Link First Appellate Authority for Rouse Avenue District Court, New Delhi, under the RTI Act, 2005, with immediate effect:-

S.No.	Name of the Judicial Officers	Designated As
1.	Sh. Dig Vinay Singh Spl. Judge (PC ACT)(CBI)-09,	First Appellate Authority
2.	Sh. Gautam Manan Presiding Officer/Industrial Tribunal-02	Link First Appellate Authority

4064) 10 JUN 2025

( Kanwal Jeet Arora)
Principal District & Sessions Judgecum- Special Judge (PC Act) (CBI)
Rouse Avenue District Court,
New Delhi.

No.RTI Appl.Auth./RACC/Gaz./2025/10 312/c-104Bated 916/2025

## Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

3. All the Judicial Officers, Rouse Avenue Courts Complex, New Delhi.

4. The Officer In-charge, RTI Branch, Rouse Avenue District Court, New Delhi.

5. All the Branch In-charges, Rouse Avenue District Court, New Delhi.

6. The Web-site Committee, Tis Hazari Courts, Delhi.

7. The In-charge, Computer Branch, RADC, New Delhi for uploading on the official

8. web-site.

9. The P.S./Reader to the undersigned.

Principal District & Sessions Judgecum- Special Judge(PC Act) (CBI) Rouse Avenue District Court, New Delhi.